

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:406  
ANSWERED ON:25.11.2014  
MEDICAL DEVICES  
Raghavan Shri M. K.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) Whether the National Pharmaceutical Pricing Authority (NPPA) has been authorized to monitor the cost and sale of medical devices in the country;
- (b) If so, the details thereof and the manner in which the cost of medical devices has been fixed; and
- (c) If not, the reasons therefor and remedial steps taken by the Government in this regard?

**Answer**

MINISTER OF CHEMICALS & FERTILIZERS (SHRI ANANTH KUMAR)

- (a) National Pharmaceutical Pricing Authority(NPPA) is authorized to monitor the cost and sale of only those medical devices which are considered as drugs as per the provisions of the Drugs & Cosmetics Act.
- (b) & (c) Two medical devices notified as drugs namely condom and IUD containing copper are included in the First Schedule of the DPCO, 2013 and their prices have been fixed by NPPA as per the provisions in the said order.